

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-FIFTH REPORT

SHRI SATISH AGARWAL (Jaipur): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 13 of the Report of the Comptroller and Auditor General of India for the year 1978-79 Union Government (Railways) relating to Metro Railway, Calcutta.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIFTH REPORT

SHRI P. V. G. RAJU (Bobbili): I beg to present the Fifth Report of the Committee on Absence of Members from the Sittings of the House.

RE. QUESTION OF PRIVILEGE—
Contd.

MR. SPEAKER: Now, Calling Attention, Shri Vajpayee.

SHRI ATAL BIHARI VAJPAYEE (New Delhi): rose.

PROF. MADHU DANDAVATE (Rajapur): Why have two procedures for the two Houses? If Rajya Sabha can discuss the admissibility....

MR. SPEAKER: I am not a follower of anybody. Sir, I am a follower of this House.

SHRI GEORGE FERNANDES (Muzaffarpur): You cannot steamrol-

ler the House. This is not fair. (Interruptions)

MR. SPEAKER: It is very much fair. I am calling upon Mr. Vajpayee to raise his call attention.

(Interruptions)

MR. SPEAKER: I am calling upon Mr. Vajpayee. The Calling Attention is very important.

(व्यवधान)

अध्यक्ष महोदय : राजेश जी, आपका मामला नहीं है।

(व्यवधान)

अध्यक्ष महोदय : राजेश जी, क्या करते हैं आप? यह कोई तरीका है? Nothing will go on record. There must be some decency about it.

(व्यवधान)**

अध्यक्ष महोदय : यह कोई तरीका है, आप रोज ऐसा ही करते हैं। यह कोई बात थोड़ी होती है, ऐसे कोई हाउस चलता है?

(व्यवधान)

अध्यक्ष महोदय : यह कोई तरीका है, आप बैठ जाइये। श्री वाजपेयी जी

(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये।

श्री रशीद मसूद : या तो यह गलत है या वह गलत है दोनों में से एक बात ही होगी।

[شہری رشود مسعود : یا تو یہ غلط ہے یا وہ غلط ہے دونوں میں سے ایک بات ہی ہوگی -]

अध्यक्ष महोदय : आप बैठ जाइये
श्री वाजपेयी जी ।

SHRI K. P. UNNIKRISHNAN
(Badagara): Would you please tell me what is the progress that you have made in understanding this Motion?

अध्यक्ष महोदय : मैंने बताया कि
अभी मेरे पास जो डाकूमेंट की बात आई
थी, कल मेरे पास रात पहुँच गया है,

I will be looking into it and probably
by Tuesday I will be giving the deci-
sion.

SHRI GEORGE FERNANDES: Will
you allow a discussion?

MR. SPEAKER: I will decide it.

अध्यक्ष महोदय : अरे बाबा, आप
क्या कर रहे हो? बहुत इम्पोर्टेंट सबजेक्ट
है,

I want it to be discussed properly.

श्री वाजपेयी जी

SHRI INDRAJIT GUPTA (Basir-
hat): How will you dispose of this
matter?

MR. SPEAKER: I am going into
all the facts which have come to my
knowledge. I am going to ascertain
whether the Finance Minister delibe-
rately and knowingly misled the
House or not. That is what I am as-
certaining.

अगर आप किताब पढ़ेंगे, उसमें मेरे
जिम्मे एक बात है,

I have to decide whether the Finance
Minister, according to the new evi-
dence brought to my notice, has deli-
berately and knowingly misled the
House. If he has done that when I
will admit it. If he has not, then I
will not.

AN HON. MEMBER: What about
Arun Shourie?

MR. SPEAKER: If this comes,
then Arun Shourie's will go. Other-
wise, we shall look into that also.

MR. SPEAKER: Shri Vajpayee—
Calling Attention.

SHRI P. NAMGYAL (Ladakh): Sir,
my request is this. It is equally im-
portant. Just hear me for a minute.

(Interruption)

MR. SPEAKER: I am sorry. All
of you may please sit down. Shri
Vajpayee. (Interruption)

MR. SPEAKER: Order please I am
not allowing anybody. All of you may
please sit down. I have given the floor
to Shri Vajpayee.

(Interruptions)**

MR. SPEAKER: Don't record. No-
thing is going on record. Only Shri
Vajpayee. Calling Attention.

12.15 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED MURDER OF LALA JAGAT
NARAIN, FORMER M.P. AND AN EDITOR

श्री अटल बिहारी वाजपेयी (नई
दिल्ली) : अध्यक्ष महोदय, मैं अविलम्ब-
नीय लोक महत्व के निम्नलिखित विषय
की ओर गृह मंत्री का ध्यान दिलाता
हूँ और प्रार्थना करता हूँ कि वह इस
बारे में एक वक्तव्य दें:—

“9 सितम्बर, 1981 को लुधियाना
के निकट भूतपूर्व संसद् सदस्य तथा
सम्पादक लाला जगत नारायण की हत्या